

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated 29 SEP 1988

APPLICATION NO.

873

/ 88(F)

W.P. NO.

Applicant(s)

Shri C.R. Muralidharan
To

Respondent(s)

V/s The Divisional Engineer, Telephones, Mysore
& 2 Ors

1. Shri C.R. Muralidharan
809-A, I Stage, 26th Cross
Industrial Suburb
Mysore
2. Shri S.K. Srinivasan
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009
3. The Divisional Engineer
Telephones
Mysore

4. The General Manager
MTK Southern Telecom Region
Madras - 600 001
5. The Director General
Telegraphs
New Delhi
6. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/~~INTERIM ORDER~~
passed by this Tribunal in the above said application(s) on 19-9-88.

Encl : As above

DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

C.R. Muralidheran

873/88

V/s The Divisional Engineer,
Telephones, Mysore & 2 Ors

S.K. Srinivasan

Order Sheet (contd)

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
14.7.88		



KSPVC/LHARM

Order

Applicant by Sri SKS. Respondents
by Sri M.V.Rao.

Sri Rao files a memo and Govt
letter No.3-10/86-PAT dt 10.8.88
and submits that Govt had granted
all the reliefs sought by the
applicant in this application and
therefore this application no
longer survives for consideration.

We have perused the order pro-
duced by Sri Rao alongwith the memo.
We are satisfied that the submission
of Sri Rao is factually correct.
We find that Government of India
had granted every one of the reliefs
sought by the applicant. When this

p.t.o.

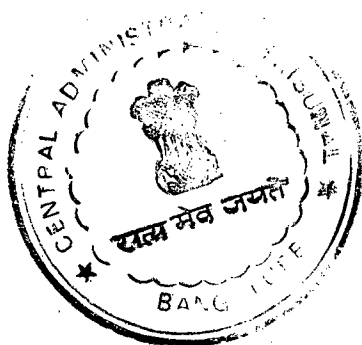
Date

Office Notes

Orders of Tribunal

from over-leaf

is so, the question of proceeding with the examination of the claims and any of the reliefs sought by him does not arise. We, therefore, dismiss this application as having become unnecessary. *W. Corle*



Sd/-

Sd/-

VC

M(A)

TRUE COPY

B. Venkatesh
DEPUTY REGISTRAR (JDIA-29/3/5)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE